

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (C) NO. 276 OF 2005 IN SLP(C) 14804/2005

M/S. DAMANI CONSTRUCTION. CO.

Petitioner(s)

VERSUS

T. TATO & ANR.

Respondent(s)

Date: 16/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR  
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr.Manish Goswami, Adv.  
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr.Anil Shrivastava, Adv.  
Mr.Saurabh Shrivastava, Adv.

UPON hearing counsel the Court made the following  
O R D E R

This Contempt Petition has become infructuous because the Order dt.25.11.20

05

stands complied with as pointed out by the counsel for the petitioner. The Contempt Petition

stands disposed of accordingly.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master